

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. O.A. 1003⁸ of 1996

Date of Order : 26.11.1996

Present : Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.
Hon'ble Mr. M.S. Mukherjee, Administrative Member.

KAMAL SEN

Vs.

UNION OF INDIA & ORS.

For the applicant : In person


For the respondents: Mrs. Uma Sanyal, counsel.

ORDER

The applicant who is present in person states that he does not wish to proceed with the case. Mrs. Uma Sanyal is present on behalf of the respondents.

2. In the circumstances, the case is disposed of as not pressed.

3. No order is made as to costs.


(M.S. Mukherjee)
Administrative Member


(A.K. Chatterjee)
Vice-Chairman